Declaration of Assets and Liabilities

Year 2020 - 2021

I, DHARMENDRA KUMAR, son/daughter/wife of KASHI SAW
aged. 27 years, belonging to BIHAR VIDHAN SABHA
service and presently working as OFFICE ATTENDANT (SWEEPER)
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr).	Self .	Spouse Name(S)	Dependant-	Dependant- Name	2 Dependant- Etc. Name
(i)) Cash	200.00			<u>1</u>	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	182380 123000100 UCNO		_	2 1 1 5 1 5 1 5 1 5 1 5 1 5 1 5 1 5 1 5	
· (iii)	Bonds, Debentures and Shares in companies	-	-	_		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	_			
(v)	Motor Vehicles (details of make, etc.)	-	-			-
(vi)	Jewellery (give details of weight and value)		-			
	Other assets, such as values of claims / interests		-	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Details of Immovable assets

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

als	also have to be indicated]							
N	Description	Self	Spouse Name(S)	Dependant Name	-1 Dependant-2	2 Dependant-3 Etc. Name		
(1)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market valu	e		-	1 1 2 A			
(11)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_			100000			
(iii)	and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value							
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		· - ·					
(v).	Others (such as interest in property)	-	-	: -				

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		3 1 2 2 2 1 1 3 2 B
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		- Fill - Variationed
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		e d <u>e la</u> elektrica La de la dela de

Dharmendra kumar

	(d) dues to departments dealing with telephones	· · · · · · · · · · · · · · · · · · ·	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
· (b)	(i) Income Tax including surcharge [Also indicate		
	the assessment year upto which Income Tax Return filed. Give also Permanent	67 PQ PK 6370N	
	Account Number (PAN)] (ii) Wealth Tax [Also		
	indicate the assessment year upto which Wealth		
	Tax return filed.] (iii) Sales Tax [Only in		· · · · · · · · · · · · · · · · · · ·
	case of proprietary business] (iv) Property Tax		
7	T(IV) Floperty Tax		

110145365654 Gender Date of Birth Class/Group (A/B/C) Cadre BIHAR VIDHAN SABHA (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

JEHANABAD

Signature Dharmendea Kumaz

Name of Employee: DHARMENDRA KUMAR

Designation: OFFICE ATTENDANT (SWEEPER)

Department: BIHAR VI DHAN SABHA

Note:

Place: PAT NA

Date: 11/02/2021

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format,

Dharmendra Kumaz